

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 23/252/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017**

Name of the Company: Mahesh Hariprasad Joshi
(Prestige Tefparts Pvt Ltd)
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KEYOOR BAKSHI	PCS	Applicant	
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2.


ORDER

Learned PCS Mr. Keyoor Bakshi present for Appellant. None present for ROC, Ahmedabad.

Copy of Gazette filed.

Proof of service of notice of date of hearing on ROC filed stating that notice was served on 11.09.2017.

Hence, list the matter on 03.10.2017 for objections of ROC, if any.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of September, 2017.